

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**FIRST APPEAL No.154 of 1977**

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Ram Sudhistha Rai And Ors

... .. Appellant/s

Versus

Rajeshwar Raut And Ors

... .. Respondent/s

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**Appearance :**

For the Appellant/s : Mr. Krishna Deo Singh, Advocate  
For the Respondent/s : Mr. B.N.Sinha, Advocate

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**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND  
MALVIYA**

ORAL ORDER

88 05-02-2026

Learned counsel for the appellants is directed to take steps for issuance of appeal notice upon Respondent Nos. 3(f), 6a(i) to 6a(iii), 6a(v), 6b(ii) to 6b(vi), 8b(i), to 8b(ii) on correct and present address under speed post / registered post with A.D., for which necessary requisites must be filed within a period of two weeks from today.

2. List this case on 02.04.2026.

**(Ramesh Chand Malviya, J)**

Mayank/-

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